

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:609

ANSWERED ON:24.02.2009

REGULATION OF ADMISSION AND FEES IN PRIVATE DEEMED UNIVERSITIES

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Verma Shri Ravi Prakash

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal under consideration of Union Government to regulate admissions and fees in all professional courses in private Deemed Universities as reported in The Hindustan Times dated 9 February, 2009;

(b) if so, the details thereof;

(c) the steps taken by Union Government in this regard;and

(d) the time by which the final decision is likely to be taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (d): An Expert Committee constituted by the University Grants Commission (UGC) has submitted draft regulations for admission and fee structure in professional programmes of study in self-financing deemed to be universities.The UGC has constituted a Sub-Committee to examine and revise the draft regulations.